National Company Law Tribunal

Allahabad Bench

CP. NO: 1/Ald/2017.

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.03 2017

NAME OF THE COMPANY: Amethi Hume Pipes Put tod.

SECTION OF THE COMPANIES ACT: U/S of the companies Act, 2013

SI. NO.

Name

Designation

Representation

Signature

1.

2.

Order Dated 16.03.2017

CP No.01/ALD/2017: M/s Amethi Hume Pipes Pvt. Ltd.

The case is fixed today for hearing in respect of present company application, however today there is no representation from applicant nor their counsel is present. Further respondents are also not present therefore, the case is adjournment meanwhile the registry as well as petitioner counsel is directed to issue a fresh notice on behalf of this tribunal to the parties concerned.

The matter be listed for hearing on 8th April, 2017.

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H.P. CHATURVEDI, MEMBER (JUDICIAL)